

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

GA/TA/MP. No. 454 /1993 (in O.A. 1112/92)
 Dr. G. Harpalani Versus U.O. 2 D.S. -

Date of Order	Orders
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This is an M.P. (in O.A. No. 1112/92, in due course) for early hearing of the O.A. It is in order.

SO (T)

2/9

Register & Put up in Court for
admission on 7/9/93

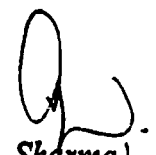

REGISTRAR
C.A.T. JAIPUR

7.9.93

Mr. Muresh Aglawal - Present Holder of Mr. Rajendra
Soni - Counsel for petitioner

This is an M.P. for early hearing of the O.A. No. 1112/92 which has been kept in due course. The learned Counsel for the respondents has no objection if ~~the~~ a date is fixed in the O.A. The O.A. be listed for directions on 1.10.93. The M.P. stands disposed of accordingly.

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15-9-93


(O. P. Sharma)
Administrative Member

Gopal Krishna
Member (Jud.)